CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No.251/GT/2017

Subject	:	Petition for determination of tariff of Udupi Thermal Power Plant (2 x 600 MW) for the period from $1.4.2014$ to $31.3.2019$
Petitioner	:	Udupi Power Corporation Ltd.
Respondent	•	Power Company of Karnataka Ltd. & ors
Date of hearing	:	25.7.2019
Coram	:	Shri P.K. Pujari, Chairperson Dr. M.K. Iyer, Member Shri I.S. Jha, Member
Parties present	:	Shri Hemant Sahai, Advocate, UPCL Shri Nitish Gupta, Advocate, UPCL Ms. Parichita Chowdhury, Advocate, UPCL Shri Harish Priyani, APL Shri M.G.Ramachandran, Senior Advocate, PCKL & PSPCL Ms. Poorva Saigal, Advocate, PSPCL Shri Shubham Arya, Advocate, PSPCL Shri Shubham Arya, Advocate, PCKL Shri Arunav Patnaik, Advocate, PCKL Shri Shikhar Saha, Advocate, PCKL Shri Ramesh Gudi, PCKL Shri Madhu Mali, PCKL Shri Akash Chatterjee, Advocate, BESCOM Shri Balaji Srinivasan, BESCOM

Record of Proceedings

Pursuant to the submissions of the learned senior counsel for PCKL and the learned counsel for the Petitioner on 30.5.2019, the Petition was directed to be listed for hearing. Accordingly, the matter was listed for hearing today.

2. The learned senior counsel for the Respondents, PSPCL & PCKL and learned counsel for the Petitioner made detailed submissions regarding the new documents filed by the Petitioner.

3. The Commission after hearing the parties directed the Petitioner to file the following additional information, on affidavit, with copy to the Respondents, on or before **19.8.2019**:

(a) Revised Form 9A with details stating the regulations and sub-clauses under which the additional capital expenditure is claimed; and

(b) Bifurcation of quantum of water and water charges paid to different agencies.

4. The Respondents shall file their replies / additional submissions on or before **9.9.2019** with advance copy to the Petitioner, who may file its rejoinder / response by **16.9.2019**.

5. Subject to the above, order in the Petition was reserved.

By order of the Commission

Sd/-(B.Sreekumar) Dy. Chief (Law)